

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 07.03.2019 (THURSDAY)

Court - II
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 461 of 2018	SharadSanghi Vs. Vandana Garg & Ors. With	Sameer Rohtagi	Sumesh Dhawan- R1 Bishwajit Dubey-R5
2.	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. With	Payal Chandra	SumeshDhawan (R-4) Bishwajit Dubey- R5
3.	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Dhruv Dewan	Shivani Sinha (R-1), Ashish Mukhi (R- DBS), Bishwajit Dubey (R-SBI), Ashok Kr. Jain (R- Allahabad Bank), Srideepa-R6
4.	Comp. App. (AT) (Ins) No. 696 of 2018	Hemanth Meka Rao Vs. Asset Reconstruction Company (India) Ltd. (ARCIL) & Anr.	Rajeev K. Pandey	Navneet Gupta (R-1) Dhiren Shah (R- Liquidator)
5.	Comp. App. (AT) (Ins) No. 730 of 2018	Aircel Employee Representatives (AER) Vs. Dishnet Wireless Limited with	Kunal Tandon	Charu Bansal
6.	Comp. App. (AT) (Ins) No. 731 of 2018	Aircel Employee Representatives (AER) Vs. Aircel Limited	Kunal Tandon	Charu Bansal
7.	Comp. App. (AT) (Ins) No. 764 of 2018	Atithi Narendra Patel & Anr. Vs. Dipco Pvt. Ltd.	Nitin Mishra	Anusuya Salwan
8.	Comp. App. (AT) (Ins) No. 797 of 2018	Surender Vasudeva & Anr. Vs. Crown Realtech Pvt. Ltd. & Anr.	Rakesh Kumar	Sameer Rastogi- R2 Amit Agrawal (IRP)
9.	Comp. App. (AT) (Ins) No. 208 of 2019	Shah Group Builders Ltd. Vs. Satish Sadashiv Rane.	Sanjana Saddy	Anuj Mirda Tushar Gupta
10.	Comp. App. (AT) (Ins) No. 209 of 2019	Shakebuddin Irtebatuddin Khan Vs. Qumruddin Faizi & Anr.	Sarwar Raza	
11.	Comp. App. (AT) (Ins) No. 217 of 2019	LIC Housing Finance Ltd. Vs. Sripriya Kumar & Ors. With	Madhusmita Bora	

12.	Comp. App. (AT) (Ins) No. 218 of 2019	LIC Housing Finance Ltd. Vs. Sripriya Kumar & Ors.	Madhusmita Bora	
13.	Comp. App. (AT) (Ins) No. 144 of 2019	Kaushik Ghosh Vs. Noor Alam & Ors.	Deepa Gupta	Gaurav Gupta(R1- R28) Abhay Anand Vina- R29

For Admission (Fresh Cases)

14.	Comp. App. (AT) (Ins) No. 216 of 2019	Lasa engineers Pvt Ltd. Vs. Devas engineering Systems Pvt Ltd.	Vishakha Gupta	
15.	Comp. App. (AT) (Ins) No. 219 of 2019	Committee of Creditors of Amtek Auto Ltd through Corporation bank. Vs. Dinkar T.Venkatasubramanian & Ors.	Charu Bansal	
16.	Comp. App. (AT) (Ins) No. 220 of 2019	Maharashtra seamless Ltd. Vs. Shri Padmanabhan Venkatesh & Ors.	Astha	
17.	Comp. App. (AT) (Ins) No. 221 of 2019	Rahul Sayal Vs. S.S. Conbuild Pvt Ltd.	R.k.Gupta	
18.	Comp. App. (AT) No. 58 of 2019	Late Devraj Dhanram Represented by his Legal representatives: Mrs.Geetha devraj & Ors. Vs. Firebricks & Potteries Pvt. Ltd. & Ors.	Balaji Srinivasan	
19.	Competition Appeal (AT) No. 17 of 2019	Ashokbhai M Mehta Vs. Competition Commission of India	Amrita Singh	Navdeep Singh- CCI

For Admission (After Notice)

20.	Comp. App. (AT) (Ins) No. 662 of 2018	Ravi Goyal Vs Butterfly Appliances	Sonali Karwasra	Shradha Agrawal
21.	Comp. App. (AT) (Ins) 473 of 2018	Seth ThakurdasKhinraj Rathi Vs. Cal Refineries Ltd and Anr.	Anurag Ojha	Lakshmi Gurung- R2 Rakesh Kr. Jain- RP
22.	Comp. App. (AT) (Ins) No. 664 of 2018	Abhay Kumar Jain Vs Narender Kumar & Anr	Tanmaya Mehta	Sahil Gupta-R1 Ashok Juneja-IRP
23.	Comp. App. (AT) (Ins) No. 704 of 2018	Sri Santosh Kumar Pareek Vs. Sri Kailash Chandra Agarwal	Ashok Anand	Akash Sharma
24.	Comp. App. (AT) (Ins) No. 709 of 2018	PTC India Financial Services Ltd Vs ICOMM Tele Ltd & Anr	Stuti Vatsa	Satendra K. Lai-R1 C.S. Chuhaan-R2
25.	Comp. App. (AT) (Ins) No. 734 of 2018	Anju Agarwal, R.P. for Shree Bhawani Paper Mills Ltd. Vs. Bombay Stock Exchange &Ors.	Abhishek Anand	Surekha Raman- R1 Sanyam-R2
26.	Comp. App. (AT) (Ins) No. 06 of 2019	Vinayaga Exports & Anr. Vs. Colorhome Developers Pvt. Ltd.	S.M. Vivekananth	Selvin Raja
27.	Comp. App. (AT) (Ins) No. 29 of	Capri Global Capital Ltd. Vs.	Kunal Godhwani	Mohd. Azeem (R-RP)

	2019	Value Infracon India Pvt. Ltd.		
28.	Comp. App. (AT) (Ins) No. 81 of 2019	Good Luck Traders Vs. Valley Iron & Steel Co. Ltd. & Anr.	Anshuj Dhigra	
29.	Comp. App. (AT) (Ins) No.98 of 2019	Next Education India Pvt Ltd. Vs. K12 Techno Services Pvt ltd.	Kumar Sudeep	
30.	Comp. App. (AT) (Ins) No.99 of 2019	Ranjit Kapoor & Ors. Vs. Hemant Sharma & Ors.	Mayank Bughani	
31.	Comp. App. (AT) (Ins) No. 119 of 2019	Yajur International Pvt Ltd. Vs. Hemant Sharma Resolution Professional of white Metals Ltd.	Umesh Singhal	Milan Singh Negi (R-RP)
32.	Comp. App. (AT) (Ins) No. 128 of 2019 & I.A No 675 of 2019	Padmanabhan Venkatesh. Vs. V.Venkatachalam & Ors.	John Mathew	Aditya Verma-R1 Priya Singh-R4
33.	Competition App. (AT) No. 11 of 2019	Samir Agrawal Vs. Competition Commission of India & Ors.	Pranaynath Jha	Nikhil Menon (R3 & R4)
34.	Comp. App. (AT) (Ins) No. 138 of 2019	MMTC Ltd. Vs. Sai Sulphonates Pvt. Ltd. and Anr.	Dhananjaya Mishra	
35.	Comp. App. (AT) (Ins) No. 251 of 2018	Khanna Lubricants Vs. Gulf Petronergy Pvt. Ltd. & Ors.	Sumesh Dhawan	Charu Sangwan
36.	Comp. App. (AT) (Ins) No. 555 of 2018	IFCI Limited Vs. R.P. for Monnet Ispat &Energy Ltd.	N.P.S. Chawla	Himanshu Satija-R1 Misha-R2
37.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Vikrant singh Bloria	Basudeb Biswas
38.	Comp. App. (AT) (Ins) No. 631 of 2018	Gandhar Oil Refinery India Ltd. Vs. Sapphire Equities Pvt. Ltd.	Nithin Saravanan	Mangaljit Mukherjee
39.	Comp. App. (AT) (Ins) No. 719 of 2018	Dena Bank Vs. Charu Sandeep Desai & Ors.	Amit Mahaliyan	Pooja Mahajan
40.	Comp. App. (AT) (Ins) No. 726 of 2018	Asha Goyal Vs. Pharma Traders Pvt Ltd	Nivedita R. Sarda	Vijayesh Atre
41.	Comp. App. (AT) (Ins) No. 08 of 2019	Liberty House Group Pte. Ltd. Vs. ARGL Ltd. & Anr. with	Prachi Johri	Ananya Ghosh (RP), Shantanu Chaturvedi
42.	Comp. App. (AT) (Ins) No. 13 of 2019	Yavar Dhala Vs. JM Financial Asset Reconstruction Company Ltd. & Ors.	Sumesh Dhawan	Om Prakash Shukla

43.	Comp. App. (AT) (Ins) No. 14 of 2019	Ananya Rai Paper and Allied Products Pvt.Ltd. Vs. Union Bank of India & Ors. With	Byrapaneni Suyodhan	Brijesh Kumar Tamber-R1 G. Madhusudhan Rao-RP
44.	Comp. App. (AT) (Ins) No. 15 of 2019	Ananya Rai Paper and Allied Products Pvt.Ltd. Vs. Union Bank of India & Ors.	Byrapaneni Suyodhan	Brijesh Kumar Tamber-R1 G. Madhusudhan Rao-RP
45.	Comp. App. (AT) (Ins)No. 89 of 2019	Praveen Kumar Mundra Vs. CIL Securities Ltd.	Karan Nagpal	
46.	Comp. App. (AT) (Ins) No.96 of 2019	Pranami Trading Pvt ltd. Vs. Kieon Developers Pvt Ltd.	Kush Chaturvedi	
47.	Comp. App. (AT) No. 12 of 2019	Registrar of companies, West Bengal Vs. Sabyasachi Bagchi With	N.Chinnachamy	Kunal Chatterji
48.	Comp. App. (AT) No. 13 of 2019	Registrar of companies, West Bengal. Vs. Karan Kishore Samtani	N.Chinnachamy	Bijay Agarwal- PCS
49.	Comp. App. (AT) No. 22 of 2019	Jaishree Dealcomm Pvt. Ltd. Vs. ROC, West Bengal	Anil K. Dubey	

Note: - Court will not sit after 1:00 PM.

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By Order
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Registrar